

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 35

**IA Nos.1289/2022, 533/2023 and 537/2023
In
CP(IB) No.365/Chd/HP/2019
(Admitted)**

Under Section 9 & 33(2) & 19(2) IBC 2016

In the matter of:-

SNK Rolling Bearings	Vs	...Petitioner/Operational Creditor
Hoshiar Nirvair Tractors Pvt. Ltd.		...Respondent/Corporate Debtor

Present:- Mr. A.S. Gagrha, Advocate for the IRP.

IA No.1289/2022

Vakalatnama has been filed by the learned counsel for the applicant vide diary No.02269/01 dated 20.02.2023. The same is taken on record. It is stated by learned counsel for the RP that there is no co-operation by the Suspended Board of Directors with regard to sharing of information. Issue notice of this application to the respondent(s). The applicant shall collect the notices from the Registry and send the same by speed post as well as by e-mail, if available, immediately to the respondent(s) at their registered address attaching therewith copy of the application and the entire paper book and the copy of this order.

In case, the service of speed post on the aforesaid respondent(s) is not effected, the applicant shall adopt the mode of substituted service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area.

The applicant shall file affidavit of service supported by postal receipt, tracking report, paper clippings and copy of e-mail within two weeks.

Reply be filed within two weeks after receipt of notice with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed two weeks thereafter with a copy in advance to the counsel opposite.

List on 24.03.2023.

IA No.533/2023

Learned counsel for the applicant is directed to file the convenience performa for liquidation. Let the same be filed within two weeks with a copy in advance to the counsel opposite. List on 24.03.2023.

IA No.537/2023

This application has been filed to place on record the Progress Report for the period from 01.01.2023 to 31.01.2023. The same is taken on record subject to just exceptions. Thus, IA No.537/2023 is disposed of accordingly.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

February 28, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)